GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 766 TO BE ANSWERED ON 20.07.2017

PROJECTS CLEARED AND LYING PENDING UNDER RURAL SCHEMES

766. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the projects pertaining to rural development and poverty alleviation submitted by various State Governments to the Union Government during the last three years and the current year, Year-wise and State/UTwise;
- (b) the number of projects out of them cleared and lying pending for the clearance, State/UT-wise;
- (c) the reasons for their pendency; and
- (d) the time by which these are likely to be cleared?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): The Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awaas Yojana –Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU- GKY) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities. Proposals related to these programmes are received from State Governments/UT Administrations from time to time which are examined and actions are taken on them as per the programme guidelines. MGNREGA is a demand driven programme and central funds are released to the States/UTs on the basis of agreed to labour budget. Detailed Project Reports (DPRs) submitted by State Governments under PMGSY are considered and approved by Empowered Committee as per programme guidelines.

The details of projects approved under PMGSY during the last three years and current year is given at table below:

| S No | Year | No. of Road Work | Value (Rs in crore) |
|------|--------------------|------------------|---------------------|
| 1 | 2014-15 | 1039 | 2355.17 |
| 2 | 2015-16 | 1915 | 3299.51 |
| 3 | 2016-17 | 13433 | 30532.94 |
| 4 | 2017-18 | 3147 | 6357.03 |
| | (as on 17.07.2017) | | |

The status of project proposals in respect of PMAY-G, DAY-NRLM and DDU-GKY are given at Annex. Submission of proposals by State/UT is a continuous process. The proposals which are not in conformation with the programme guidelines are returned back to the concerned State/UT for corrective action.

Releases made for Special Projects under PMAY-G during the last three years and current year

| | | | | (Rs in Lakhs) | |
|-------|-------------------|-----------|-----------|---------------|----------------------|
| S.No. | State | 2014-15 | 2015-16 | 2016-17 | 2017-18 |
| 1. | ARUNACHAL PRADESH | 1084.373 | 2585.775 | 1126.71 | |
| 2. | ASSAM | 0 | 101.05 | | |
| 3. | BIHAR | 0 | 2.925 | | |
| 4. | CHATTISGARH | 14110.727 | 2128.805 | 553.916 | |
| 5. | JAMMU & KASHMIR | 0 | 745.095 | | |
| 6. | JHARKHAND | 4513.511 | 3710.817 | | |
| 7. | KARNATAKA | 49.235 | 0 | | |
| 8. | MADHYA PRADESH | 10297.642 | 4455.695 | 128.082 | |
| 9. | MANIPUR | 0 | 1946.647 | 429.975 | No |
| 10. | MIZORAM | 1.404 | 0 | | Releases has beer |
| 11. | NAGALAND | 4056.233 | 200 | | made |
| 12. | ODISHA | 5473.041 | 5372.968 | | |
| 13. | RAJASTHAN | 2312.392 | 0 | | |
| 14. | TAMIL NADU | 9024.748 | 0 | 10000.09 | |
| 15. | TRIPURA | 3593.357 | 2367.144 | | |
| 16. | UTTAR PRADESH | 792.792 | 0 | | |
| 17. | UTTARAKHAND | 361.4 | 307.124 | | |
| 18. | WEST BENGAL | 504.16 | 0 | | |
| | Total | 56175.015 | 23924.045 | 12238.773 | |

Project proposals received under Livelihood support

| Sl. No | State | Name of the project | Budg | et Rs. In o | crore | Fund released Rs. In crore | | | Progress |
|-----------|-------------------|---|---------|-------------|-------|-------------------------------|-------|-------|--|
| | | | Central | State | Total | Central | State | Total | |
| 1 | Jharkhand | Project Proposal for the promotion of Rural Enterprise under NTFP (Lac & Tamarind) through Value Chain Approach (VCA) under WB Project, Jharkhand | 11.88 | 7.89 | 19.8 | 5.94 | 3.94 | 9.88 | Fund released in May 2016. Blocks – 9 Villages – 144 Mahila Kisan - 2156 CRPs developed – 53 |
| 2 | | Promotion of Vegetable Rural Enterprise through Value Chain Approach | | | | | | | Fund released in May 2016. Progress Not reported |
| 3 | Madhya Pradesh | NTFP PROCUREMENT AND PROCESSING UNIT Livelihood Enhancement by NTFP | 5.83 | 3.5 | 2.33 | 1.62 | 1.08 | 2.71 | Fund released in May 2016. Blocks – 2 Villages – 52 Mahila KIsan - 2800 CRPs developed – 42 |
| 4 | | Dairy Value chain development | 14.12 | 9.42 | 23.54 | 7.06 | 4.71 | 11.77 | Fund released in Feb 2017. The process of identification of initial subscribers, KYC and incorporation of the Milk Producers' Company is in progress |
| 5 | Odisha | The proposal for Livelihoods Cluster Promotion in Odisha through Value Chain Approach for Cashew in South Odisha | 28.1 | 16.86 | 11.24 | 8.96 | 5.97 | 14.93 | Fund released in May 2016. Blocks – 8 Villages – 30 Mahila KIsan - 1301 CRPs developed – 30 |
| 6 | | The Proposal for Livelihoods Cluster Promotion in Odisha through Value Chain Approach in Mango and ginger | | | | | | | Fund released in May 2016. Blocks – 11 Villages – 97 Mahila KIsan - 5733 CRPs developed – 97 |

| Sl. No | State | Name of the project | Budg | et Rs. In c | crore | Fund r | eleased I crore | Rs. In | Progress |
|-----------|-------------|---|---------|-------------|-------|---------|--------------------|--------|---|
| | | | Central | State | Total | Central | State | Total | |
| 7 | | The Proposal for Livelihoods Cluster Promotion in Odisha through Value Chain Approach in Hill broom | | | | | | | Fund released in May 2016. Blocks – 6 Villages – 29 Mahila KIsan - 1425 CRPs developed – 29 |
| 8 | Maharashtra | Expansion of Agro- horticulture interventions for transformative impact | 18.192 | 12.128 | 30.32 | 9.108 | 6.072 | 15.18 | Fund released in May 2016. Blocks – 9 Villages – 795 Mahila KIsan - 32163 CRPs developed - 265 PCs formed - 1 |
| 9 | | Institutionalizing community-based fisheries and feed seed rearing system | | | | | | | Fund released in May 2016. Blocks – 11 Villages – 400 Mahila KIsan - 29847 CRPs developed - 84 |
| 10 | | Approach to Goatary intervention in Special Livelihoods Initiative | - | | | | | | Fund released in May 2016. Blocks – 13 Villages – 695 Mahila KIsan - 1469 CRPs developed – 795 |
| 11 | Bihar | Dairy Value chain intervention | 24.43 | 16.29 | 40.71 | 12.22 | 8.145 | 20.36 | Fund released in May 2017. The Agreement between NDDB Dairy Services and BRLPS is being finalized. |

| Sl No | State | Project | Status |
|----------|-------------------|--|---|
| 1 | Chhattisgarh | Alternative Banking Channels to ensure Financial Services at doorstep for Rural Chhattisgarh | Project planned to be implemented in all intensive blocks MoU with Chhattisgarh RajyaGramin Bank 18 SHG members as BC positioned at Rajnandgaon Additional 128 SHG members as potential BC identified; Basic computer training are being delivered through RSETIs MoU with other banks are under discussion |
| 2 | Madhya Pradesh | Enhancing Financial Inclusion through Bank Correspondent Agents | Projects being implemented in 9 districts Current activities with NJGB an BOI. (MoU with NJBG) 211 SHG members has been trained and positioned as BC Total 600 SHG members will be trained as BC MoU with other banks are under discussion |
| 3 | Jharkhand | Alternative Banking Channels & Mobile based technology to ensure Financial Services at doorstep for Rural Jharkhand | MoU with JharkhandGramin Bank 70 New BC has been appointed (45 with Jharkhand Gramin Bank; 22 with Cooperative Bank; 3 with Vananchalgramin Bank) 60 new agents in partnership with Oxigen has also been appointed 210 existing BC engaged with JGB has been oriented to provide services to SHGs Discussion are under progress for signing of MoU with SBI, PNB, BoI & VGB |
| 4 | Jharkhand | Strengthening Community Fund Management Systems & Processes at cluster level federations | Initial discussion with BhartiyaSamrudhi Investmentand Consulting Services Ltd and Indian Gramen Services held. Process of finalizing the TSA yet to be completed |
| 5 | Maharashtra | Doorstep banking services to rural community through business correspondent model | Initial discussions held with Bank of Maharashtra List of 28 SHG members already shared with BoM Signing of MoU got delayed; being signed by first week of June |

Status of Projects under Dedicated Fund for Financial Inclusion

| | | | Meeting with BoI, Central Bank, SBI and Union Bank held. |
|----|-------------|--|--|
| 6 | Maharashtra | Transaction in SHGs using Mobile Technology | MoU signed with MPESA The project being implemented in - Palgarh, Osmanabad, Ratnagiri and Nandurbar |
| 7 | Maharashtra | Assured Credit Source through Community Based Financial Institution (CBFI) | MoU for the project being signed with Chaitnya The project will be implemented in 6 CLFs in Wardha, Yavatmal and Jalna Changes in the State Cooperative Societies Act for registration of CLFs has already been undertaken |
| 8 | West Bengal | Establishing specialized institution for delivery of financial services to institutions of poor (SHGs) | MOU signed with Streenidhi for providing technical support to WBSRLM in preparation of DPR Preparation of DPR is in progress and is expected to be submitted by end June |
| 9 | Bihar | Mobile Based Financial Services Delivery | MOU signed with MPESA Project being implemented in 9 blocks (31 unbanked GPs) |
| 10 | Bihar | Strengthening Service Delivery Capacity of RRBs through Specialized Centers for SHG Bank Linkage and Allied Services | Discussions with UBGB and MBGB for signing of MoU for setting up specialized centers is under progress |
| 11 | Bihar | Community Managed Alternate Banking Channel To Ensure Total Financial Inclusion | Discussions with UBGB and MBGB for placement of BC in progress 60 SHG members has been identified for taking up role of BC |
| 12 | Bihar | Conducting feasibility study for replication of Streenidhi model in Bihar | MoU signed with Sa-Dhan for preparation of DPR DPR preparation initiated |
| 13 | Odisha | Proposal for promoting SHG Members/ GPLF as BC Agents | MoU signed with OGB & SBI; SRLM is now a corporate BC to SBI MoU with UGB and BoI under process 38 SHG members already functioning as BC 60 additional members have been identified as potential BC In addition 42 SHG members has been identified as potential agents for oxygen |
| 14 | Odisha | PromotingBlockLevelFederation(BLF)as | Access Development Services finalized as technical agency The project being implemented in 3 blocks |

| 15 | Rajasthan | comprehensive Financial Inclusion Hub Developing Community Institution to provide door step financial services through SHG members as Business Correspondent | MoU signed with BRKGB & RMGB; In- principle agreement with BOB 21 new BCs already positioned 42 Existing BC oriented to provide services to SHG |
|----|------------|---|--|
| 16 | Rajasthan | Agents in Rajasthan Strengthening Cluster Level Federations in selected NRLP blocks in Rajasthan | Process for finalization of technical agency is yet to be completed Modification in clauses of Cooperative Act undertaken Registration of CLFs in progress |
| 17 | Rajasthan | Setting up Development Financial Institution for Women SHG in Rajasthan | MoU with Streenidhi signed for technical support for preparation of DPR Feasibility study and DPR preparation completed. Final DPR to be submitted to NMMU after approval of state govt |
| 18 | Tamil Nadu | Setting up an Women Cooperative Bank for supplementing credit and other financial service delivery to SHG and SHG Members for taking up income generating activities | MoU with NABCONS signed for technical support for preparation of DPR Feasibility study and DPR preparation completed. Final DPR to be submitted to NMMU after approval of state govt |
| 19 | Assam | Proposal for promoting SHG Members as BC Agents | MoU with AGVB signed BC policy approved by SRLM 18 SHG members identified as BC agent – awaiting on boarding |

Proposals funded out of World Bank dedicated funds for Convergence

| Sl No | Name of SRLM | Title of Project | Coverage | HHs Covered | Budget in Crores |
|-------|---|--|---|----------------|---------------------|
| 1 | Jharkhand State Rural Livelihoods Mission | Development of Model Convergence Blocks | 04 districts, 7 Blocks and 603 Villages | 109000 | 7.92 |
| 2 | Sanjeevini- Karnataka State Rural Livelihoods Mission | Convergence | 04 Districts, 04 Talukas, and 146 GPs, 673 Villages | 257084 | 5.58 |
| 3 | Umed, Maharashtra | Convergence | 06 Districts, 09 Blocks | 260000 | 13.26 |
| 4 | RGAVP- Rajasthan | Convergence | 03 Districts, 03 Blocks, 3169 Villages | 40000 | 4.01 |
| 5 | Tamil Nadu State Rural Livelihoods Mission | Convergence | 04 Districts, 06 Blocks, 166 GPS | 64484 | 5.79 |
| 6 | Uttar Pradesh State Rural Livelihoods Mission | Convergence | 06 Districts, 06 Blocks, 400 Villages | | 8.51 |
| 7 | Jeevika- Bihar | Convergence with SBM & FNHSW | 04 districts, 7 Blocks and 88 Panchayats | 133147 | 6.72 |
| 8 | Bihan- Chhattisgarh | Convergence of Schemes and NSAPs | 05 Districts, 05 Blocks and 382 Panchayats | 64400 | 6.66 |
| 9 | West Bengal State Rural Livelihoods Mission | Convergence | 01 District, 04 Blocks, 34 GPs, 516 Villages | 176116 | 5.71 |
| | Total | | 37 Districts and 51 Blocks | 1104231 | 64.16 |

Annex (Cont...)

Annex referred to in reply to part (a) to (d) of Lok Sabha Unstarred Question No. 766 due for reply on 20.06.2017

| CI | N 641 | No. of Projects Received | | | | | | No. of | | |
|-----------|-------------------------|--------------------------|------|------|------|------|------|--------|-------|----------------------|
| SI. No | Name of the State/UT | 2011 | 2012 | 2013 | 2014 | 2015 | 2016 | 2017 | Total | Projects approved |
| | Andhra | | | | | | | | | |
| 1 | Pradesh | 23 | 5 | 1 | - | - | - | - | 29 | 23 |
| 2 | Arunachal Pradesh | 2 | 2 | - | 2 | - | 7 | - | 13 | |
| 3 | Assam | - | 1 | - | - | - | 1 | - | 2 | 2 |
| 4 | Bihar | 4 | - | - | 1 | - | - | 2 | 7 | 3 |
| 5 | Chhattisgarh | 1 | - | 4 | - | - | 1 | 1 | 7 | 2 |
| 6 | Gujarat | 9 | 1 | - | - | - | 1 | - | 11 | 2 |
| 7 | Haryana | - | - | - | 5 | 1 | - | - | 6 | 1 |
| | Himachal | | | | | | | | | |
| 8 | Pradesh | 3 | - | - | - | - | - | - | 3 | 1 |
| 9 | Jammu & Kashmir | 2 | | 1 | | | 1 | | 4 | |
| 9 10 | Jharkhand | | - 15 | 10 | - | - 1 | 1 | - 1 | 28 | |
| 10 | Karnataka | - 3 | 2 | | - | 5 | | | 10 | 3 |
| 11 | Kerala | 3 | 1 | - 1 | - 1 | 1 | - 1 | - 1 | 9 | 4 |
| 12 | Madhya | 5 | 1 | 1 | 1 | 1 | 1 | 1 | 9 | 4 |
| 13 | Pradesh | 8 | 9 | 3 | 3 | 1 | 2 | - | 26 | 5 |
| 14 | Maharashtra | 7 | 1 | 2 | 2 | - | 1 | - | 13 | 2 |
| 15 | Manipur | - | - | - | 6 | - | - | 1 | 7 | |
| 16 | Meghalaya | - | 1 | - | - | - | - | - | 1 | |
| 17 | Mizoram | 8 | 1 | - | 1 | - | 1 | - | 11 | 1 |
| 18 | Nagaland | 1 | 1 | - | 2 | - | - | - | 4 | |
| 19 | Odisha | - | 12 | 1 | - | - | 2 | 1 | 16 | 9 |
| 20 | Punjab | 3 | - | 1 | - | - | - | - | 4 | |
| 21 | Puducherry | - | - | - | - | - | 1 | - | 1 | |
| 22 | Rajasthan | 12 | 1 | 2 | - | - | 1 | - | 16 | 2 |
| 23 | Sikkim | - | - | - | - | - | 1 | - | 1 | |
| 24 | Tamil Nadu | 4 | 2 | 3 | - | - | - | - | 9 | 1 |
| 25 | Tripura | 2 | - | 1 | 1 | - | - | - | 4 | |
| 26 | Uttar Pradesh | 5 | - | 4 | 1 | 1 | - | - | 11 | 1 |
| 27 | Uttrakhand | 1 | - | 6 | 6 | - | - | 1 | 14 | |
| 28 | West Bengal | 2 | 1 | 1 | - | 1 | - | 1 | 6 | 2 |
| 29 | Multi State | - | 7 | 1 | - | - | - | - | 8 | 1 |
| | Total | 103 | 63 | 42 | 31 | 11 | 22 | 9 | 281 | 76 |

Details of proposals received under Mahila Kisan Sashaktikaran Pariyojana

| | Status of proposals under Value Chain Development Projects | | | | | | | |
|--------|--|------------------|--------------------------------|--|--|--|--|--|
| Sl. No | State | Year of sanction | No. of mahila kisan covered | | | | | |
| 1 | Jharkhand | 2016 | 21000 | | | | | |
| 2 | Madhya Pradesh | 2016 | 4500 | | | | | |
| 3 | Odisha | 2016 | 1500 | | | | | |
| 4 | Maharastra | 2016 | 52600 | | | | | |
| 5 | Madhya Pradesh | 2017 | 18000 | | | | | |
| 6 | Bihar | 2017 | 36000 | | | | | |
| 7 | Assam | 2017 | 2000 | | | | | |
| 8 | Chhattisgarh | 2017 | 5500 | | | | | |

| Sno. | State | Proposal received year | Status |
|------|----------------|------------------------|---|
| 1 | Andhra Pradesh | 2015-16 | Approved for implementation |
| 2 | Bihar | 2015-16 | Approved for implementation |
| 3 | Gujarat | 2015-16 | Approved for implementation |
| 4 | Haryana | 2015-16 | Approved for implementation |
| | Jammu & | | |
| 5 | Kashmir | 2015-16 | Approved for implementation |
| 6 | Jharkhand | 2015-16 | Approved for implementation |
| 7 | Madhya Pradesh | 2015-16 | Approved for implementation |
| 8 | Maharashtra | 2015-16 | Approved for implementation |
| 9 | Nagaland | 2015-16 | Approved for implementation |
| 10 | Odisha | 2015-16 | Approved for implementation |
| 11 | Rajasthan | 2015-16 | Approved for implementation |
| 12 | Telangana | 2015-16 | Approved for implementation |
| 13 | Uttar Pradesh | 2015-16 | Approved for implementation |
| 14 | West Bengal | 2015-16 | Approved for implementation |
| 15 | Chattisgarh | 2015-16 | Approved for implementation |
| 16 | Kerala | 2015-16 | Approved for implementation |
| 17 | Punjab | 2016-17 | Approved for baseline |
| 18 | Tamil Nadu | 2016-17 | Proposed for approval by EC in Jul 2017 |
| 19 | Meghalaya | 2016-17 | Proposed for approval by EC in Jul 2017 |
| 20 | Mizoram | 2016-17 | Sent to the state for correction |
| 21 | Andhra Pradesh | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 22 | Jharkhand | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 23 | Madhya Pradesh | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 24 | Telangana | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 25 | Uttar Pradesh | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 26 | West Bengal | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 27 | Chattisgarh | 2017-18 | Proposed for approval by EC in Jul 2017 |
| 28 | Kerala | 2017-18 | Proposed for approval by EC in Jul 2017 |

Status of proposals under Start-up Village Entrepreneurship Programme

Status of Action Plan proposals for skill development of rural poor youth under Deen Dayal Uphadyaya Grameen Kaushal Yojana (DDU-GKY)

| Year | Action Plan under DDU-GKY received from | Status |
|---------|---|----------|
| 2013-14 | Gujarat and Rajasthan | Approved |
| 2014-15 | Kerala and Uttar Pradesh | Approved |
| 2015-16 | Karnataka, Maharashtra, Punjab and Telangana | Approved |
| 2016-17 | Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, Himachal Pradesh, Jammu & Kashmir, Jharkhand, Madhya Pradesh, Manipur, Meghalaya, Mizoram, Nagaland, Odisha, Sikkim, Tamil Nadu, Tripura, Uttarakhand, West Bengal and Haryana | Approved |